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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ **W.P.(C) 14421/2022 & CM APPL. 2918/2023**

RAVI PRAKASH MEHROTRA

..... Petitioner

Through: Mr. Siddharth Luthra, Senior Advocate with Ms. Aparna Mehrotra, Mr. Apoorv Srivastava and Mr. Sougat Pati, Advocates.

versus

DELHI DEVELOPMENT AUTHORITY THROUGH THE VICE CHAIRMAN & ANR.

..... Respondents

Through:

CORAM:

HON'BLE MR. JUSTICE SUBRAMONIUM PRASAD

ORDER

29.05.2024

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It is stated that an attempt is being made to settle the matter outside the Court and Mediation proceedings are going on and the matter is coming up on 06.06.2024 before the Delhi High Court Mediation Centre.

In view of the above, list on 21.08.2024.

Liberty is granted to the parties to file an application for preponment of the date of hearing in case mediation proceedings are concluded before the next date of hearing.

SUBRAMONIUM PRASAD, J

MAY 29, 2024

Rahul